
(2024) 12 DEL CK 0068

Delhi High Court

Case No: Regular Second Appeal No. 196 Of 2019 & Civil Miscellaneous Application No.
42921 Of 2019

Birbal Saini

APPELLANT

Vs

Satyawati

RESPONDENT

Date of Decision: Dec. 24, 2024

Acts Referred:

Code of Civil Procedure, 1908 & Section 100#Hindu Succession Act, 1956 & Section 8

Citation: (2024) 12 DEL CK 0068

Hon'ble Judges: Purushaindra Kumar Kaurav, J

Bench: Single Bench

Advocate: Ashok Gurnani, Dr. Manish Aggarwal, Barnali Paul, Hardikaa Kalia, Abhishek Singh,
Rajendra Kumar

Final Decision: Dismissed

Judgement